

ITEM NO.6

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 7869/2023

AJAY KUMAR & ANR.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

C.A. No. 7870/2023 (III-A)

Date : 12-01-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Rajat Kumar, Adv.
Mr. Gopal Singh, Adv.
Mr. Sanjeev Malhotra, AOR
Mr. Aryan P. Nnada, Adv.

For Respondent(s)

Mr. Devesh Pratap Singh, AOR
Mr. Tanishq Tyagi, Adv.
Mr. Sanjay Tyagi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

C.A. No.7869/2023

Service is complete on respondent nos. 1 to 6 but none has entered appearance.

Contd....

Item no.6

Respondent no.7 is duly represented.

C.A. No. 7870/2023

Service is complete on respondent nos. 1 to 4 but none has entered appearance.

Respondent no.5 is duly represented.

Parties may file statement of case within stipulated period.

Registry to process the matters for listing before the Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar